

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 01/15 IN CP 74/15, TP 80/16	For hearing	397/ 398	Mybirdie Solutions LLP	Indus Law	Habitat Pragnya Property Developments P. Ltd. & 7 Others	Raghuram Cadambi for C.K. Nanda-kumar for R-1 to R-8.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

28

PETITIONER/s :

Ashwarya Chanoar  
for Indus law

RESPONDENTS



Ashwarya  
Chanoar  
(Petitioner)

RESPONDENT/s :

VARUN.S  
(FOR CK NANDAKUMAR)  
9967 444 008

**ORDER**

Heard Ms.Ashwarya Chanoar Learned Counsel for the Petitioner and Varun.S. Learned counsel for the Respondents.

Post the case on 09.08.2018.

  
MEMBER (T)

  
MEMBER(J)